

will also be taken into account at the appropriate time.

Demand for a Separate Mizo State

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 Shri Rameshwar Tandia:
 Shri P. C. Borooah:
 Shri D. N. Tiwary:
 Shri Yashpal Singh:
 Shri R. Barua:
 Shri U. M. Trivedi:
 Shri D. J. Naik:
 Shri Kolla Venkalah:
 Shrimati Renuka
 Barkataki:
 Shri Vishwa Nath Pandey:
 Shri M. Rampure:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in a recent Convention, Mizo tribal leaders have demanded a separate State called Mizoram by integrating all the territories inhabited by Mizos into one administrative unit;

(b) if so, the reaction of the Government of India thereto; and

(c) whether it is also a fact that the Mizo National Union and the Mizo National Front have announced direct action in case the demand is not met by Government?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) It has been reported that at an All-Party Conference of the tribes of Manipur and Mizo Hills held near Churachandpur in Manipur from January 15 to 18, 1965, a resolution was passed demanding the creation of a separate Kuki-Mizo State by integrating all the territories inhabited by the Mizos into one administrative unit.

(b) Wholly unfavourable.

(c) In August, 1964, the Mizo Union had decided to launch direct action in February, 1965 in case its demand for formation of a separate Mizo State within Indian Union was not conceded. It is reported that the Union has postponed its programme *sine die*. Neither the Mizo National Front nor any other political party in the district had supported this move.

Prohibition

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 Shri P. C. Borooah:
 Shrimati Savitri Nigam:
 Shri Hari Vishnu Kamath:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh
 Siddhanti:
 Shri S. N. Chaturvedi:
 Dr. L. M. Singhvi:
 Shri P. R. Chakraverti:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri D. N. Tiwary:
 *376. {
 Shri Daljit Singh:
 Dr. P. Srinivasan:
 Shri Paramasivan:
 Shri Yashpal Singh:
 Shri Ulkey:
 Shri R. S. Pandey:
 Shri Vidya Charan Shukla:
 Shri Dighe:
 Shri Hem Raj:
 Shri Radhelal Vyas:
 Shri Ramachandra Ulaka:
 Shri Dhuleshwar Meena:
 Shri Viswa Nath Pandey:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 315 on the 2nd December, 1964 regarding the Prohibition Enquiry Committee Report and state:

(a) whether the Report has been further considered;

(b) whether the views of the State Governments have been received;

(c) if so, a brief resume thereof; and

(d) the stage at which the matter rests?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) and (d). The report on the Study Team on Prohibition is still under consideration.

(b) and (c). Only three State Governments have sent their views so far and replies from others are still awaited.